

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1751
ANSWERED ON:08.03.2001
TRANSPORTATION OF SALT BY RAIL
SHIVAJI VITHALRAO KAMBLE

Will the Minister of RAILWAYS be pleased to state:

- (a) whether any scheme has been formulated for transportation of salt by rail during 2001-02;
- (b) if so, the details thereof; and
- (c) the measures being taken by the Government to restore transportation of salt produced in Gujarat?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a) & (b): The movement of edible salt by rail in the country is regulated by a scheme called 'Zonal Scheme'. The current Zonal Scheme for 2000-01 is valid up to 31st March, 2001. The framing of new Zonal Scheme for 2001-02 is under process of finalization and will be effective from 1st April, 2001.

(c) : Track in Gujarat has already been restored and loading of salt as per Zonal Scheme has already commenced.